

**Central Administrative Tribunal
Principal Bench**

OA No.203/2018

New Delhi, this the 17th day of January, 2018

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)

Krishna Singh, Aged about 35 years,
Post : GDS Branch Postmaster, Nasirpur,
S/o Ummed Singh,
R/o Post Office Rawata,
New Delhi-110073.

...Applicant

(By Advocate : Shri A.K. Mishra)

Versus

1. Union of India,
Department of Posts,
Ministry of Communication,
Government of India, Dak Bhawan,
Sansad Marg, New Delhi-110001.
2. Senior Superintendent of Post Offices,
New Delhi West Division, Naraina I.E.,
Head Post Office, New Delhi-110028.
3. Assistant Superintendent of Post Offices,
New Delhi West, First Sub Division,
A-3, Janakpuri, New Delhi-110058.

...Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned counsel for applicant seeks permission to withdraw the OA with liberty to question the termination order, now, passed by the respondents. Accordingly, the OA is dismissed as withdrawn, with the liberty as aforesaid. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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